

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Dated : 8<sup>th</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 26 of 2009 &  
I.A. No. 303 of 2012**

**Southern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1**

**Appeal No. 27 of 2009 &  
I.A. No. 302 of 2012**

**Western Electricity Supply Co. of Orissa Ltd. ...Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1**

**Appeal No. 28 of 2009 &  
I.A. No. 301 of 2012**

**North Eastern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1**

**ORDER**

As agreed by the learned counsel for the parties, Post  
the matters on **22.11.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/mk**